

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 341 OF 2018 &
IA NOS.1638 of 2018 & 34 OF 2019

Dated: 12th April, 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Sai Wardha Power Generation Limited

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.
Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. S.K. Rungta, Sr. Adv.
Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. Ashish Singh
Mr. Anup Jain for R-2

Mr. Malcolm Desai for R-3

ORDER

List this matter on **24.05.2019**, as agreed by the learned counsels for the Appellant and the Respondents.

(S.D. Dubey)
Technical Member
vt/ss

(Justice N.K. Patil)
Judicial Member